

Central Administrative Tribunal Principal Bench, New Delhi.

OA-4216/2016

New Delhi this the 09th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

Ausat Ali, aged 54 years,
S/o Sh. Ali Hussain,
R/o B-34, Police Colony,
Bhajanpura, Delhi.
Group-C/D ... Applicant

(By Advocate : Sh. K. Venkatraman with Sh. A.K. Srivastava)

Versus

1. East Delhi Municipal Corporation, (HQ),
Through its Commissioner,
419,Udyog Sadan,
Patparganj, Delhi-92.
2. Municipal Chief Auditor,
Through Deputy Law Officer (Vigilance),
East Delhi Municipal Corporation,
419,Udyog Sadan,
Patparganj, Delhi-92. Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that he has also filed an appeal against the order of the dismissal passed by the disciplinary authority.

2. In view of the aforesaid, he seeks leave of this Tribunal to withdraw this OA to avail departmental remedies and if need be, to approach this Tribunal again. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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